

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO.4337
TO BE ANSWERED ON 19TH JULY, 2019**

LICENCE TO RUN KITCHEN

**4337. SHRIMATI VANGA GEETHA VISWANATH:
SHRI VENKATESH NETHA BORLAKUNTA:**

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

(a) whether Food Safety and Standards Authority of India (FSSAI) has written to Central Licencing Authority in Chennai to inspect the kitchen at Tirumala Tirupati Devasthanams (TTD) in Andhra Pradesh where Laddu is prepared and directed it to obtain a Central Licence to run kitchen;

(b) if so, the details thereof; and

(c) the steps being taken to ensure that food safety licence like any other Food Business Operator for the said purpose is duly obtained?

**ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND
FAMILY WELFARE
(SHRI ASHWINI KUMAR CHOUBEY)**

(a) to (c): Yes. As required under the Food Safety and Standards Act 2006, matter was taken up with Tirumala Tirupati Devasthanams (TTD) in Andhra Pradesh for obtaining license. TTD has subsequently obtained Food Safety and Standards Authority of India (FSSAI) license. The details of license obtained by TTD are as follows :

1. M/s AEO Potu Sri TT Tirumala-10017044001209.
2. M/s Tirumala Tirupati Devasthanams- 10017044001212.

.....